

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) No, Sir. However, due to grounding of six B787 aircrafts, the pilots who were flying these aircraft are under-utilized for the time being.

(b) No Sir. There are occasions when a pilot flies less hours in a month owing to justifiable reasons. However, such a Pilot is detailed for more flying in the subsequent months. Similarly, a Pilot who had flown more hours than the basic average is utilized less in the subsequent months, so that by the end of a quarter, there is equalization of hours.

(c) and (d) No, Sir. Presently, Air India has just sufficient number of Pilots to meet its schedule requirements. Also, to ensure optimum utilization of crew and eliminate human interfare and subjectivity, a computerized crew management system has been started for roster duty of pilots.

Financial assistance to Karnataka for airports

2651. SHRI AAYANUR MANJUNATHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of financial assistance granted to Karnataka for development of Mysore, Hubli, Belgaum and Mangalore airports during the last three years and the current year;

(b) whether the process of development/expansion of airports in Karnataka is very slow;

(c) if so, the reasons therefor along with the corrective steps taken by Government in this regard;

(d) whether Government proposes to create more parking bays for aircrafts in the Airports of Karnataka; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) No financial assistance has been granted for the development of Mysore, Hubli, Belgaum and Mangalore airports by the Government of India during the last 3 years and the current year.;

(b) and (c) No, Sir.;

(d) and (e) Yes, Sir. AAI has a proposal for development of three additional aircraft parking bays at Hubli and Belgaum airports. There is also a proposal to construct one additional parking bay at Mangalore airport, which is at planning stage.

Civil Aviation Scheme in Uttar Pradesh

†2652. SHRI DARSHAN SINGH YADAV: Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the Civil Aviation Schemes started during the last Five Year Plan in Uttar Pradesh;
- (b) the progress made under the schemes as on date;
- (c) whether the work on these schemes are being carried out as per schedule;
- (d) if so, the expenditure made on these schemes; and
- (e) the amount sanctioned for these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (d) Sir, The Indira Gandhi Rashtriya Uran Akademi (IGRUA) and Airports Authority of India (AAI), an autonomous body and PSU respectively under the Ministry of Civil Aviation, have started and completed various Civil Aviation Schemes in Uttar Pradesh during the last Five Year Plan. The work on these schemes has been carried out as per schedule and the details of the progress/expenditures made under these schemes is given in Statement-I and II statement. (*See below*).

(e) An amount of Rs. 40.48 Crores and 357.17 Crores have been sanctioned for the various civil aviation schemes launched by IGRUA and AAI respectively in Uttar Pradesh.

† Original notice of the question was received in Hindi.